

Title: Requests the Central Government to issue direction to the State Government of Karnataka to construct and widen the road between Nellamangla and Tumkur.

SHRIS. MALLIKARJUNIAH (TUMKUR): Sir, the National Highway No.4 comes under the exclusive control of the Central Government. The Central Government was kind enough to sanction rupees three crore about three years back. Now, as per the newspaper reports, the Karnataka Government has sanctioned Rs.10 crore. But no effort is made by the Karnataka Government to widen this road. The machinery is in the hands of the State Government. But the financing authority is the Central Government. This road is very narrow. A number of accidents take place between Nellamangla and Tumkur. Almost every day, three-four accidents are taking place on this road. We have been urging the Karnataka Government to take up the construction work for doubling of this road. But so far it is not heeding to our request.

Therefore, I request the Central Government to issue a direction for the construction work relating to doubling of the road between Nellamangla and Tumkur.